

(b) The Sarva Shiksha Abhiyan (SSA) framework has been amended in November 2006 to provide for a greater role of Panchayati Raj bodies in the supervision and monitoring of schools. Government of India has asked States to monitor teacher attendance in elementary schools and put in place mechanisms to improve teacher presence and accountability.

#### **Functioning of Annamalai University**

1419. SHRI AMBETH RAJAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that the Annamalai University in Tamil Nadu, duly constituted by an Act of Parliament in 1927, is functioning as a private institution;

(b) what are the reasons for non-compliance of reservation norms for the past sixty years by the University;

(c) whether, being funded by UGC, the State and the Central Governments, it is not mandatory for the University to implement the reservation for all the teaching and non-teaching posts;

(d) why UGC, IMC, IDC, AICTE and other organizations continue to provide financial support to the University, in spite of this gross violation;

(e) what action would be taken by Government to set the University in order; and

(f) whether Government would appoint a fact finding committee in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) As per available information, Annamalai University has been established by an Act of the erstwhile Madras legislature in 1927 and therefore it does not come directly under the purview of the Central Government, and action, if any, in respect of the University, does not lie with the Central Government. According to the University it is following the applicable norms of reservation.

(d) to (f) Financial assistance from the UGC and other institutions, coming under the purview of the Centre, are made subject to satisfaction of the norms pertaining to the release of grants under their respective schemes.

#### **Non-commercial colleges deprived of UGC grants**

1420. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that non-commercial colleges, established and run by public, are deprived of UGC grants;

(b) if so, the reasons therefor;

(c) the total number of such public institutions in Assam running without any support, either from Union or State Government, category-wise;

(d) whether the Central Government proposes to launch any special scheme to cover the students and teachers of these deprived institutes; and

(e) if so, the details thereof?